

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 462
TO BE ANSWERED ON THE 6TH FEBRUARY, 2018

CULTIVATION OF UNAPPROVED BT COTTON

462. SHRI GUTHA SUKENDER REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether it is a fact that un-approved hybrids of BT Cotton is being cultivated in the country and if so, the details thereof; and

(b) whether the Government is preparing to conduct an in-depth investigation on the availability of such non-permitted BT Cotton seeds in the country and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a): Yes, Madam. State Governments of Gujarat, Andhra Pradesh, Telangana and Maharashtra have reported some incidences of cultivation of unapproved hybrids of BT Cotton in farmer's fields.

(b): Department of Agriculture, Cooperation and Farmers' Welfare has issued advisory to all cotton growing states to take all possible measure as per law to control and curb the cultivation of non-permitted BT Cotton seed.

Moreover, in order to investigate the availability of such non-permitted BT Cotton seeds in the country, Field Inspection and Scientific Evaluation Committee under Department of Bio-Technology, Ministry of Science & Technology has been constituted.
